

Listed on : 08.05.2017
R. Court No. : 1
Item No. : 40

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.1992 OF 2016

STATE OF UTTAR PRADESH ... Petitioner(s)
VERSUS
GODHA SINGH ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Court of Ld. Registrar on 06.04.2017 when the Court was pleased to pass the following order -

"Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent within two weeks time. Notice thereafter be issued. List again on 08.05.2017."

Accordingly, on filing the spare copy of SLP, Show Cause Notice was issued to the sole Respondent by registered A.D. post and tracking report of the same shows that Bag received at Budaun HO on 01.05.2017 and no further updates are there from postal department. Copy of the tracking report is enclosed herewith for ready reference.

Service of Show Cause Notice is incomplete.

The matter above-mentioned is listed before the Court of Ld. Registrar with this Office Report.

DATED this the 05th day of May, 2017.

ASSISTANT REGISTRAR

Copy to -

Mr. Rajiv Yadav, Advocate

ASSISTANT REGISTRAR